

**NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH
CIRCUIT BENCH AT KOCHI**

CAUSE LIST

Date: 23rd May, 2016

Time: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|------------------------------------|---------------------------------------|---|---|
| FOR ADMISSION | | | |
| 1. | Appeal No. 26/2016 | P. Chandrasekharan Nair Vs. Tomy Thomas | Mr. Shaji Thomas, Adv. for Appellant |
| 2. | Original Application No. 136/2016 | Lawyers Environmental Awareness Forum Vs. Kerala State Level Environment Impact Assessment Authority & 8 Ors. | Mr. A. A. Jaleel, Adv. for Applicant |
| 3. | Original Application No. 137/2016 | Lawyers Environmental Awareness Forum Vs. State of Kerala & Ors. | Mr. Peter T Thomas, Mr. Jacob Abraham & Mr. John Numbeli, Advs. for Applicant |
| 4. | Original Application No. 192/2016 | Lawyers Environmental Awareness Forum Vs. State of Kerala & 5 Ors. | Mr. Peter T Thomas, Adv. for Applicant |
| 5. | Original Application No. 222/2016 | Kuruvichira Sri Nagaraja Temple, Rep. by Custodian Sri. K. S. Ravindran Nair Vs. Kunnathunadu Gram Panchayat & Anr. | Mr. K. S. Ravindran Nair, Party in person |
| 6. | Original Application No. 265/2016 | Blaicy Dixon Vs. Kerala Coastal Zone Management Authority, Rep. by Secretary | Mr. P. B. Sahasranaman, Adv. for Applicant |
| AFTER NOTICE | | | |
| 7. | Original Application No. 16/2016 (SZ) | Suo Motu Proceeding initiated on the basis of 'The Hindu' daily, dated 15.1.2016 Pollution of Water in Bharathapuzha River, Kerala Vs. State of Kerala, Rep. by its Principal Secretary, Thiruvananthapuram & Ors. | |
| FOR COMPLETION OF PLEADINGS | | | |
| 8. | Original Application No. 14/2016 (SZ) | Mr. Muhammed, Malappuram Dist. Kerala Vs. Kerala State Level Environment Impact Assessment Authority, Thiruvananthapuram, Kerala & 7 Ors. | M/s. N. C. Radhakrishnan & Mr. P. Velmani, Advs. for Applicant M/s Warriar & Iyer Associates for R-1 Smt. Rema Smrithi for R-2 Smt. Suvitha A.S. for R-3 & R-4 Mr. Ahammed Kutty for R-5 Mr. V. Hari Krishnan for R-6 to R-8 |
| FOR HEARING | | | |
| 9. | Original Application No. 20/2016 (SZ) | Mr. Santo P.L., Thrissur & Ors. Vs. The State of Kerala, Rep. by The Chief Secretary, Thiruvananthapuram & 25 Others | M/s Rajan Vishnuraj & Mr. Harish Vasudevan, Adv. for Applicant Mrs. Suvitha A.S. for R-1 & R-5 Mrs. Rema Smrithi for R-2 to R-4 M/s K. P. Vijayan & V. N. Haridas for R-6 |

| | | | |
|-----|---|---|--|
| | | | M/s Warriar & Iyer Associates Vipin Warriar for R-7 to R-15, R-18, R-22-24 & R-26 M/s. St. Joseph Engineering & Gold Works for R-16 M/s. Anna Plastics Electroplating Works for R-17 M/s. Pradeeksha Aluminum Polishing Electro Coloring Unit for R-19 M/s. St. Joseph Colour Coats for R-20 M/s. United Aluminum Company for R-21 M/s. Bright Procured System for R-25 |
| 10. | Original Application No. 25/2016 (SZ) | K. Prem Kumar, Madona Pammamcode, P.O. Industrial Estate, Thiruvananthapuram Vs. The Secretary to Govt. of Kerala, Dept. of Environment and Forests, Thiruvananthapuram & 4 Ors. | M/s. H. Velavadhas, M. Venkatesh Krishnan, Advs. for Applicant M/s. AS. Suvitha for R-1 & R-2 Smt. Rema Smirithi for R-3 M/s. Rajesh P Nair & M/s. S. Mohammed Rafi & V. Malar Kodi for R-4 Mr. P. Velmani for R-5 |
| 11. | Application No. 75/2015 (SZ) With | Shammy Thilakan, Kollam Vs. Kerala State Pollution Control Board, Rep. by its Chairman, Thiruvananthapuram & 2 Ors. | M/s. P. B. Sahasranaman, Kamaleshkannan Subramanian & S. Sai Sathya Jith, Advs. for Applicant Smt. Rema Smrithi for R-1 & R-2 Mr. Vijayakumar & Mr. Sunil Narayanan for R-3 |
| 12. | Appeal No. 64/2015(SZ) | Sreekumar. S, Proprietor, Manis Family Mart, Kollam, Kerala Vs. Kerala State Pollution Control Board, represented by its Secretary, Head Office, Thiruvananthapuram & 5 Ors. | M/s. M. R. Anison, S. Sunil Narayanan, H. Vijay Kumar, M/s. Sukumaran & Usha, Advs. for Appellant Smt. Rema Smirithi for R-1 to R-3 M/s. P. B. Sahasranaman, Kamalesh Kannan & Sai Satya Jith for R-4 to R-6 |
| 13. | Appeal No. 76/2015 (SZ) | N. Shekharan Nair, V. Kottayam P.O., Pathanamthitta Dist. Vs. MoEF & CC, Rep. by its Secretary, New Delhi & 4 others | M/s. Rajan Vishnuraj, Harish Vasudevan, Advs. for Appellant Mr. M. R. Gokul Krishnan for R-1 Smt. Vidyalakshmi for R-2 Smt. Suvitha A. S. for R-3 Mr. Pramodom Grama Panchayath for R-4 M/s. Enoch David Simon Joel & Rony Jose for R-5 |
| 14. | Appeal No. 29/2014 (SZ) | M/s. Five Star Metals (P) Ltd., Moochamkundu, Govindapuram, P.O. Muthalamada, Palakkad Vs. Kerala State Level Environment Impact Assessment Authority, through Member Secy., Directorate of Environment and Climate Change, Thiruvananthapuram & Anr. | Dr. Mathew Kuzhalnadan, Adv. for Appellant Mrs. Vidhyalakhmi Vipin for R-1 Smt. Suvitha A.S. for R-2 |

For orders, cause list and other information please visit our website: www.greentribunal.gov.in